

DELHI JAL BOARD: GOVT. OF NCT OF DELHI
OFFICE OF DIRECTOR (A & P)/Parliament Cell
VARUNALAYA PHASE-II
KAROL BAGH, NEW DELHI-110005

DJB/Director (A&P)/VSQ-Budget-2025/St.-67/CM-03

Dated: 27.03.2025

To

Shri Neeraj Aggarwal,
Dy. Secretary, (Question Branch),
Delhi Vidhan Sabha Secretariat,
NCT of Delhi, Old Secretariat, Delhi – 110054.

Subject:- Vidhan Sabha Starred Question No. 67 due for 28.03.2025 asked by Shri Pawan Sharma, MLA.

Sir,

Please refer to your letter No. F-11(B-1)/VIII/2025-30/VSS/Ques. Branch/2258 date 18.03.2025 regarding reply of questions for the house meeting on 28.03.2025.

In this connection I am enclosing herewith the reply of the aforementioned Vidhan Sabha Question in so far as the Delhi Jal Board is concerned.

This issues with the approval of the Hon'ble Minister Water

Encl: As above.


(Amit Kumar Jain)
Director (Admn. & Personnel)

निदेशक (प्रशा. एवं कार्मिक)
Director (Admn. & Personnel)
दिल्ली जल बोर्ड, दिल्ली सरकार
Delhi Jal Board, Govt. of NCT of Delhi


3/6
तारांकित / अतारांकित प्रश्न संख्या : 67


दिनांक : 28.03.2025

प्रश्नकर्ता का नाम :- श्री पवन शर्मा

प्रश्न	उत्तर
क.) गर्मी के मौसम को देखते हुए उत्तम नगर विधानसभा क्षेत्र में पेयजल के अतिरिक्त टैंकर उपलब्ध कराने के लिए क्या कदम उठाए जा रहे हैं?	गर्मी के मौसम को देखते हुए उत्तम नगर विधान सभा क्षेत्र में पेयजल के लिए अव्याशकतानुसार 04 अतिरिक्त टैंकर उपलब्ध कायाए जाएँगे


CE(West)


SE(C)-08


निदेशक (प्रशा. एवं कार्मिक)
Director (Admn. & Personnel)
दिल्ली जल बोर्ड, दिल्ली सरकार
Delhi Jal Board, Govt. of NCT of Delhi